

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.138- IA/478(AHM)2020
ITEM No.139- IA/833(AHM)2020
In
CP(IB) 463 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Reliance Asset Reconstruction Co Ltd
V/s
Morakhia Copper & Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 16/05/2023

Coram:

Mr.Shammi Khan, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the SRA : Mr. Meet Thanki, Adv. for Mr. Nilesh Udernani, Adv.
For the Respondent : Mr. Nishith Acharya, Adv. for Mr. Aditya Pandya, Adv.
: for R-1 to 3.
: Mr. Arjun Padhiyar, Adv. for R-8 to 11.
: Mr. Atul Sharma, Adv. a/w Ms. Aditi Sharma
: Mr. Maulik Nanavati, Adv. for R-10

ORDER

Due to paucity of time, as the Hon'ble Member(J) is to hold Bench in post-lunch session, matters stands adjourn to 12.07.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)

Anuj